

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) The grants released to Karnataka by the Ministry of Rural Areas & Employment during the last three years is given below:-

Year	Amount released (Rs. Crore)
1996-97	406.11
1997-98	465.34
1998-99	355.90 (Upto 15.2.99)

(b) and (c) Year-wise utilisation is given below :

Year	Amount utilised (Rs. Crore)
1996-97	577.40
1997-98	734.89
1998-99	397.86 (Upto 15.2.99)

(d) Does not arise.

Agricultural Marketing

19. SHRI C.P.M. GIRIYAPPA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government have initiated fresh steps for strengthening, upgrading and expanding agricultural marketing network in the country;

(b) if so, the details thereof, State-wise; and

(c) the details of funds allocated in this regard during the current year?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) to (c) The information is being collected and will be laid on the Table of the House.

Assistance to VO/NGO of Punjab

20. SHRI SATNAM SINGH KAINTH : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) the assistance provided to the voluntary organisation and Non-Government organisations functioning at present in the State of Punjab during each of the last three years and till date;

(b) whether some applications for releasing the funds to NGOs in Punjab are pending for the last three years;

(c) if so, reasons therefor; and

(d) the steps being taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a)

Year	Amount released (Rs. in lakh)
1995-96	97.41
1996-97	64.23
1997-98	93.05
1998-99 (till 18.2.99)	154.06

(b) Yes, Sir.

(c) Non-availability of full and complete documents, including reports from State Governments/UTs, as applicable.

(d) The pending proposals could be processed on receipt of the required documents, which have been called for.

Camping of CIA and Other Terrorist Groups in Delhi

21. SHRI MOHAN RAWALE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the members of the CIA, FBI and the counter terrorism group of USA have been camping in Delhi, since December, 1998;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) No, Sir. However, India has reciprocal arrangements with a number of countries including USA under which personnel of crime investigation agencies visit each other's country for specific case in return thereafter.

[Translation]

Water Supply & Sewerage Disposal Projects

22. SHRI SURENDRA PRASAD YADAV (Jahanabad) : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government have taken step

implement potable water supply and sewerage disposal projects of Jahanabad, Bihar;

(b) if so, the details thereof;

(c) whether the Government propose to include these projects in the Ninth Five Year Plan;

(d) if so, the details thereof;

(e) whether World Bank or any other agency has agreed to assist these projects; and

(f) if so, the details thereof?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) No such information has been received from the State Government of Bihar.

(b) Does not arise.

(c) and (d) There is only one Centrally sponsored scheme of Accelerated Urban Water Supply Programme (AUWSP) which is meant for towns having population of less than 20,000 as per 1991 census. Population of Jehanabad town is 52,332 as per 1991 census and therefore, it is not eligible under the said Programme. Therefore, the question of inclusion of Jehanabad in the Ninth Five Year Plan under the Centrally sponsored scheme of AUWSP does not arise.

(e) No, Sir.

(f) Does not arise.

[English]

Modernisation of Santragachi Press

23. SHRI HANNAN MOLLAH : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government propose to modernise the Forms unit and Publication unit of the Government of India Press, Santragachi, Howrah;

(b) if so, the details thereof;

(c) the details of funds allocated in this regard; and

(d) the time by which the modernisation work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) There is no proposal to modernise the Forms Unit and Publication Unit of the Government of India Press, Santragachi, Howrah.

(b) to (d) Question does not arise.

[Translation]

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24/4.

Unauthorised Colonies

24. SHRI RAMESHWAR PATIDAR : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the number of unauthorised colonies in Delhi likely to be regularised;

(b) the names of villages declared so far as urban areas under Delhi; and

(c) the names of villages likely to be declared as urban areas in future?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) Proposals have been received from Government of NCT of Delhi recommending regularisation of unauthorised colonies as in existence on 31.3.93. However, before a decision is taken in the matter. The High Court of Delhi in CWP No. 4771/93-Common Cause (Regd.) Society Vs. UOI & Others has restrained the respondents, including Union of India, from regularising any unauthorised colonies in Delhi till further orders. The matter is subjudice.

(b) and (c) Details are as per statement attached.

Statement

Details of the Urban Villages as Reported by MCD, DDA, NDMC and Delhi Cantonment Board are as under

DDA & MCD

1. Asalatpur
2. Azadpur
3. Basant Gaon
4. Basai Darapur
5. Begumpur
6. Ber Sarai
7. Bharola
8. Ludhela
9. Dhirpur
10. Garhi Jharla Maria
11. Garhi Peeran
12. Gazipur
13. Ghonda